

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).15245-15246/2024

[Arising out of impugned final judgment and order dated 09-10-2023 in CRLA No. 5886/2017 09-10-2023 in JA No. 214/2021 passed by the High Court of Judicature at Allahabad]

KAMMO BEGAM

Petitioner(s)

VERSUS

RASHEED & ORS.

Respondent(s)

IA No. 243224/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 243226/2024 - EXEMPTION FROM FILING O.T.

Date : 04-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) :

M/S. Gururaj & Nayak, AOR

For Respondent(s) :

Mr. Yasharth Kant, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matters are not taken up.

List the matters after two weeks.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
ASSISTANT REGISTRAR